

DIVISION BENCH

P-110

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1219(KB)2018
IVN.P (IBC)/7(KB)2022, IA(I.B.C)/982(KB)2021,
IA(I.B.C)/870(KB)2021, IA(I.B.C)/523(KB)2022,
IA(I.B.C)/759(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	ASSETS RECONSTRUCTION CO. [INDIA] LTD. VS BARNAPARICHAY BOOK MALL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Jayati Chowdhury, Adv.] For the Corporate Debtor

Ms. Rashmi Singhee, Adv.]

Ms. Priya Malakar, Ad.]

Mr. Arun Kumar Gupta , CA] For the Resolution Professional

ORDER

1. Ld. Counsel/ Authorized Representative for the parties present.
2. Post this matter on **11/06/2024**.

Court Officer